

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 174 of 2012

Dated: 7th January, 2013

In the matter of:

Punjab State Power Corporation Ltd. Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Rohit Singh for Mr. Sakesh Kumar

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, post the matter on **5th February, 2013.**

(Court Master)

rkt